ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GÜWAHATI BENCH

CA(CAA)/ 06/GB/2017 (CP No. 1 of 2014)

Adhunik Cement Ltd

- Petitioners

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order: 29.03.2017

Name of the Company		
Under Section	391/394	

SI.	Name & Designation of Authorized	Appearing on behalf of	Signature	
No.	Representative.(in Capital Letters).		with date	

ORDER

Heard, Mr. S.Saikia, Mr. A.K.Sahewalla, Mr.W.Sharma and Mr. P. Saikia, learned counsel for the petitioner. Also heard Mr. K.Sanyal, Asstt. Director, Office of the RD (NER), Shillong who appears on behalf of ROC/Official Liquidator and other Central Govt. Departments.

In view of the order passed today in the connected Rst. A.No. 01 of 2017, this petition is restored to the file.

Mr. A.K.Sahewalla, submits that the purpose for which the company petition was filed has already been accomplished and therefore, this proceeding is required to be closed. Mr. K.Sanyal, Asstt. Director, Office of the RD (NER), Shillong conceded to such a prayer, made by the learned counsel for the petitioner

In view of above submission from the side of applicant, this proceeding is closed.

Member (Judicial)

National Company Law Tribunal
Guwahati Bench: Guwahati.

Samir